

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :06/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**511-ADM-COURTCODE-GOLDENPRICERISE-AT-11.05 AM**

1	SEBI Appeal	3/2021	Mr. Nihal Siddharth Bhekare Vs. SEBI	DKS Associates
Sub Matter :		Misc. Application/0000996/2021		

	Misc. Application	996/2021	Mr. Nihal Siddharth Bhekare-Delay Vs. SEBI	DKS Associates
(Main Matter Number :SEBI Appeal/0000003/2021)				

**509-ADM-COURTCODE-BENEFITWITHDRAWAL-AT-11.10 AM**

2	IRDA Appeal	9/2021	GO DIGIT GENERAL INSURANCE LIMITED Vs. IRDA	Shardul Amarchand Mangaldas and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000013/2021		

	IRDA-MISCAPPLICATION	13/2021	GO DIGIT GENERAL INSURANCE LIMITED-URGENCY Vs. IRDA	Shardul Amarchand Mangaldas and Co.
(Main Matter Number :IRDA Appeal/0000009/2021)				

**178-ADMISSION-COURTCODE- NONCOMPLIANCE-AT-11.15 AM**

3	Misc. Application	540/2021	Pochiraju Industries Limited Vs. National Securities and Exchange Board of India	Mr. Rayyan Nasir, Advocate i/b MKA and Co.
(Main Matter Number :SEBI Appeal/0000386/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	386/2021	POCHIRAJU INDUSTRIES LIMITED Vs. NSEIL	Shri Nasir Mohammed, Advocate
Sub Matter :		Misc. Application/0000540/2021		
Sub Matter(Disposed) :		Misc. Application/0000857/2021		

**498-ADM-COURTCODE-ILLIQUIDSTOCKOPTIONS-AT-11.20 AM**

4	SEBI Appeal	558/2021	MURUGAN KARTHIK MEIYAPPAN Vs. SEBI	Mr.R.VISWANATHAN CHARTERED ACCOUNTANT
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**508-ADMI-COURTCODE-FRAUDULENTTRANSFER-AT-11.25 AM**

5	Misc. Application	982/2021	IL AND FS SECURITIES SERVICES LIMITED-URGENT HEARING Vs. SEBI	Cyril Mangaldas Amarchand
(Main Matter Number :SEBI Appeal/0000575/2021)				

	SEBI Appeal	575/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. SEBI	Cyril Mangaldas Amarchand
Sub Matter :		Misc. Application/0000982/2021		

**510-ADMISSION-COURTCODE-GROMOPFUTP-AT-11.30 AM**

6	SEBI Appeal	580/2021	M/S RAM BHOPAL AGARWAL AND SONS HUF Vs. SEBI	ANP Chambers
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**513-ADMISSION-COURTCODE-OPENINTEREST-AT-11.35 AM**

7	SEBI Appeal	15/2021	SSJ Commodities Pvt. Ltd Vs. NCDEX	Mr.Kamal Agrawal
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>512-ADMISSION-COURTCODE-MARESTORATION-AT-11.40 AM</u></b>				
8	Misc. Application	603/2020 ( /0000 )	Blue Print Securities Ltd-Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	604/2020 ( /0000 )	Makesworth Projects and Developers Pvt. Ltd-Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	605/2020 ( /0000 )	Mangalmayee Hirise Pvt. Ltd-Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	606/2020 ( /0000 )	Shardraj Tradefin Ltd-Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	607/2020 ( /0000 )	Konark Commerce and Industires Ltd-Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	608/2020 ( /0000 )	Sunshine Housecon Ltd-Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	609/2020 ( /0000 )	Suryamukhi Projects Private Ltd-Restoration App Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	610/2020	Alishan Estates Pvt. Ltd.-Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	611/2020	Pulak Bagchi -Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	612/2020	Neelkamal Dealcom Pvt. Ltd.- Restoration App Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	613/2020	Pushpanjali Hirise Pvt. Ltd.- Restoration App Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	614/2020	Growfast Realtor Pvt. Ltd.-Restoration App Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	615/2020	Shirdhan Jewellery Pvt. Ltd-Restoration App Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	616/2020	Silicon Hotel Pvt. Ltd- Restoration App Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	617/2020 ( /0000 )	Ajay Kumar Agarwal-Restoration App Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	618/2020	Neeraj Kedia- Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	619/2020	Raj Narain Pandey - Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	620/2020	Bajrang Kumar Sultania-Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	621/2020	Umesh Singh- Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	622/2020	Khusboo Complex Pvt. Ltd-Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders
	Misc. Application	994/2021	Pramod Ramdin Sharma-Restoration Application Vs. SEBI AND ORS.	Corporate Pleaders

**199-ADMISSIONDISPOSAL-PLEDGESHARES-AT-11.45 AM**

9	SEBI Appeal	35/2020	Axis Bank Ltd. Vs. SEBI and Ors.	Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5
10	SEBI Appeal	50/2020	ICICI Bank Ltd. Vs. SEBI and others	Finsec Law Advisors
A/W	SEBI Appeal	112/2020 ( /0000 )	Bajaj Finance Ltd. Vs. SEBI	Ms. Atika Vaz, Advocate  Law Point R-1, RASHMIKANT PARTNERS
	Sub Matter :	Misc. Application/0000113/2020		
A/W	SEBI Appeal	70/2020	HDFC Bank Ltd. Vs. SEBI and Others	Wadia Ghandy and Co  LAW POINT-R-1 Visheshar-4,C AM

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	75/2020	IndusInd Bank Limited Vs. SEBI and Others	Khaitan and Co.
	Misc. Application	113/2020	BAJAJ FINANCE LTD. Vs. SEBI	Shardul Mangaldas Advocates Amarchand and Co

(Main Matter Number :SEBI Appeal/0000112/2020)

**226-DISPOSAL-CODE-LIMITATIONEXPARTE-AT-11.55 AM**

11	SEBI Appeal	43/2020	Sukumar Subramanian Vs. SEBI	Corporate Attorneys
	Sub Matter :	Misc. Application/0000202/2021		
A/W	SEBI Appeal	51/2020	Rajagopal K Vs. SEBI	Joby Mathew and Associates Joby Mathew and Associates
A/W	SEBI Appeal	89/2020	A Venkatramani Vs. SEBI	Joby Mathew and Associates
	Misc. Application	202/2021	SUKUMAR SUBRAMANIAN Vs. SEBI	

(Main Matter Number :SEBI Appeal/0000043/2020)

**318-DISPOSAL-COURTCODE-REMANDCISREFUND-AT-12.05 PM**

12	SEBI Appeal	404/2020	Arohan Trustee Company Pvt. Ltd Vs. SEBI	i/b Parinam Law Associates  i/b The Law Point
	Sub Matter :	Misc. Application/0000525/2020		
	Misc. Application	525/2020	Arohan Trustee Company Pvt. Ltd Vs. SEBI	i/b Parinam Law Associates  i/b The Law Point

(Main Matter Number :SEBI Appeal/0000404/2020)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>369-DISPOSAL-COURTCODE-GSMSUSPENSION-AT-12.15 PM</u></b>				
13	SEBI Appeal	458/2020	Empower India Ltd. Vs. BSE Ltd. and Anr.	Prakash Shah and Associates The Law Point ELP
Sub Matter :		Misc. Application/0000534/2020		
	Misc. Application	534/2020	Empower India Ltd. Vs. BSE Ltd. and Anr.	Prakash Shah and Associates The Law Point ELP
(Main Matter Number :SEBI Appeal/0000458/2020)				
<b><u>21-ADMISSIONDISPOSAL-PREFERENTIALISSUE-AT-12.25 PM</u></b>				
14	SEBI Appeal	114/2021	Geeta M. Saraf Vs. SEBI	
A/W	SEBI Appeal	115/2021 ( /0000 )	Manoharlal Saraf Vs. SEBI	
A/W	SEBI Appeal	116/2021	Terrascope Ventures Ltd. Vs. SEBI	Profess Law Associates Vidhii Partners
<b><u>440-ADMDISPOSAL-COURTCODE-KSBLMONIES-AT-12.35 PM</u></b>				
15	SEBI Appeal	140/2021	AXIS BANK LIMITED Vs. NSEIL	Cyril Amarchand Mangaldas Advocates and Solicitors
<b><u>451-ADMISSION-COURTCODE-EXAMINATION-AT-12.50 PM</u></b>				
16	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>425-DISPOSAL-CODE-SYNCHRONIZEDTRADES-AT-1.00 PM</u></b>				
17	Misc. Application	616/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate  Manilal Kher Ambalal and Co.
(Main Matter Number :SEBI Appeal/0000372/2021)				
	SEBI Appeal	372/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate  Manilal Kher Ambalal and Co.
Sub Matter :		Misc. Application/0000616/2021		
<b><u>310-ADMISISON-REGISTRATIONCERTIFICATE-AT-1.05 PM</u></b>				
18	Misc. Application	789/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES  MANSUKHLAL AND HIRALAL AND CO
(Main Matter Number :SEBI Appeal/0000445/2021)				
	SEBI Appeal	445/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES  MANUSKHLAL AND HIRALAL AND CO.
Sub Matter :		Misc. Application/0000789/2021		